

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.27045-27046/2014

(Arising out of impugned final judgment and order dated 07/08/2013
in SB No. 2558/1991,16/07/2014 in CN No. 1367/2014 passed by the
High Court of Judicature at Allahabad)

U.P. POWER CORP. LTD

ETC ETC

Petitioner(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

(With interim relief and office report)

Date: 14/09/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

For Respondent(s)

Mr. Tayenjam Momo Singh, AOR

UPON hearing the counsel the Court made the following
O R D E RAs the contesting respondent has been served, no
notice need be issued to the other respondents.
Let the matter be listed after six weeks.Signature Not Verified
Digitally signed by
Chetan Kumar

(Chetan Kumar)

(H.S. Parasher)

Court Master

Court Master

Date: 2015.09.19
12:57:29 IST
Reason: